

[Print](#)**Defective Case Register from 2026-06-29 to 2026-06-29**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/27168/2026	BIBHUTI BHUSAN MISHRA	2026-06-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
2	D-ABLAPL/16029/2026	SAMARENDRA BAHADUR	2026-06-29	1.Sl.5. of affidavit nomenclature not correct.
3	D-WP(C)/26831/2026	ANJAN KUMAR BISWAL	2026-06-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Notarial Seal and Signature not furnished in both affidavit and petition.2. After page no.19 not marked.3.Deficit court fee of Rs.10/-,L.A.A.fee of Rs.10/-,Advocate clerk fee of Rs.2/-and A.W.F of Rs.15/- not paid in V.nama.
4	D-CONTC/22309/2026	BANSHIDHAR SATAPATHY	2026-06-29	i) Year of the copy of letter not correct in last line of para-3.
5	D-WP(C)/27204/2026	PRASANTA KUMAR JOSHI	2026-06-29	1. No.of order under Annexure-5 does not tally with Index.
6	D-CRLMC/19098/2026	SAMVIT MOHANTY	2026-06-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of father of the deponent in affidavit not furnished.2. As per impugned order under Annexure-3, name of the Lower court does not tally with cause title
7	D-CONTC/22490/2026	ADV.	2026-06-29	Code correctly not furnished
8	D-BLAPL/18481/2026	ASHUTOSH MOHANTA	2026-06-29	. BLAPL petition not maintainable. Hence CRLA will lie.
9	D-CONTC/22493/2026	ADV.	2026-06-29	correct code not furnished
10	D-CONTC/27234/2026	ADV.	2026-06-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
11	D-BLAPL/18484/2026	KULDEEP MOHANTY	2026-06-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the Name of victim/ informant and Relatives from the petition and Annexures
12	D-WP(C)/28411/2026	AMIT PRASAD BOSE	2026-06-29	Age of the petitioner not mentioned in the affidavit
13	D-BLAPL/18786/2026	AMITAV TRIPATHY	2026-06-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1. Put up for SR after Redacting the name of victim/ informant and Relatives from the petition and Annexure. 2. Name of the victim/ informant and Relatives need not disclosed in connection with Annex-1 and kept in closed cover.
14	D-WP(C)/27294/2026	SWAPNA KUMAR OJHA	2026-06-29	.Receipt Showing Serv.copy To cg not Filed.
15	D-WP(C)/27699/2026	ABINASH ROUTRAY	2026-06-29	Address of the Respondent no-6 not mentioned in the cause title.
16	D- BLAPL/17860/2026	NITYANANDA MOHAPATRA	2026-06-29	1. Date of order not correctly furnished SI, no.5 in Index. 2. Nomenclature Name of the parties not furnished in V.nama. 3. Date disposal of BLAPL not correctly furnished in Reference certificate.
17	D- CONTC/27240/2026	ADV.	2026-06-29	Subject code not correctly furnished 2. Annexures not page marked and Annexures number not exhibited.
18	D-WA/26848/2026	TARANANDA PATTANAYAK	2026-06-29	further SR after filling of c copy
19	D- CRLMC/12858/2026	DHANANJAYA MUND	2026-06-29	1.. Annex-3 Original Affidavit and V.nama to be kept in closed cover
20	D-WP(C)/28443/2026	DURGESH NARAYAN RATH	2026-06-29	14-NOT PROPERLY INDEXED.
21	D-WA/26650/2026	DEBASISH TRIPATHY,A.G.A	2026-06-29	correction need at being aggrieved
22	D-WA/26820/2026	SASWAT DAS, A.G.A	2026-06-29	further SR after filling of c copy
23	D- BLAPL/18831/2026	SAYED MUZAFFAR ALLI	2026-06-29	1 1 Name of Informant/Victim/relatives /Address to be redacted from Annexures-1 to 8 and kept seal cover there after Put Up SR.
24	D-WP(C)/28329/2026	LINGARAJ SARANGI	2026-06-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page no. 181 not neat
25	D-WP(C)/28453/2026	DURGESH NARAYAN RATH	2026-06-29	Annex- nos. not correctly furnished at page nos.67 and 68.
26	D- BLAPL/18832/2026	SANGRAM KESHARI ROUTH	2026-06-29	Rs 50/- not paid on V.nama
27	D- BLAPL/18861/2026	PRASANTA KUMAR ROUTRAY	2026-06-29	Rs 50 not paid on V.nama.
28	D-WA/26860/2026	TARANANDA PATTANAYAK	2026-06-29	further SR after filling of c copy
29	D-WP(C)/26754/2026	AJAYA KUMAR PRADHAN	2026-06-29	i) Annexure-3 not legible.ii) Date of order mentioned in Index ,Book mark under annexure-9 and para10 of the petition not tally with annexure-9
30	D-WP(C)/26795/2026	SURYAKANTA DASH	2026-06-29	i) Age of the petitioners no. 3 to 5 not mentioned in cause title.ii) Annexure-3 not attested.
31	D-WA/26899/2026	TARANANDA PATTANAYAK	2026-06-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 3/ not paid
32	D-ABLAPL/18658/2026	BIBHUTI BHUSAN MISHRA	2026-06-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page No. 9-10 not legible.
33	D-ABLAPL/18712/2026	AKSHAYA KUMAR SUBUDHI	2026-06-29	Pagination not done after page 10 .
34	D-WP(C)/26801/2026	SURYAKANTA DASH	2026-06-29	i) Age of the petitioners no. 3 to 5 not mentioned in cause title.ii) Annexure-3 not attested.ii) O.S.S. case no. mentioned in synopsis not tally with cause title.
35	D-ABLAPL/18709/2026	AKSHAYA KUMAR SUBUDHI	2026-06-29	1.Paragraphs not properly mentioned in petition as well as declaration of affidavit. 2.Name and details of Informant/family member mentioned in Annexure-1 3 need not be disclose and kept in closed envelop
36	D-ABLAPL/18661/2026	BIDYALOK MOHAPATRA	2026-06-29	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
37	D-WA/24302/2026	LALATENDU SAMAL	2026-06-29	i) Being aggrieved para to be confined to one order only. ii) Put up for SR after removal of defect.
38	D-ABLAPL/18660/2026	BIDYALOK MOHAPATRA	2026-06-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .mobile Phone Numbers Of All The Signing Advocates Not Indicated
39	D-WA/24315/2026	SANJEEV UDGATA	2026-06-29	1. Authentication fee due on the Appellate Court Judgement Rs Payable Rs-2.25/. Rs-2/- paid. Rs-0.25/- to be paid. 2.Status of the parties not furnished.
40	D-CONTC/27319/2026	ADV.	2026-06-29	1. CONTC number not correctly furnished in Reference certificate.
41	D-ABLAPL/18654/2026	SURYAKANTA DWIBEDI	2026-06-29	Petition incomplete i.e page No. 4 not filed.
42	D-WP(C)/26676/2026	SANJAY KUMAR PATRA	2026-06-29	Annexure marking not proper.
43	D-WA/24297/2026	NIRMAL CHANDRA DAS	2026-06-29	1. Period of Delay 5 days delay. i) Date chart not filed. ii) Anx-1 not filed. iii) Status of the parties not furnished. iv) Page mark not properly as well as Index. Put up for SR after removal of defects.
44	D-RSA/54218/2025	JIBAN RANJAN DASH	2026-06-29	1.D.C.Fee of Rs.141/- to be Paid 2. The discrepancy in the name of Appellants as per Vakalat. be reconciled.Put up for further S.R after payment of D.C.Fee for computing the period of limitation.
45	D-WP(C)/26374/2026	SUPRITI KAR	2026-06-29	Page nos 24 and 25 not neat.
46	D-WP(C)/26680/2026	MANOJ KUMAR MOHANTY	2026-06-29	D.Fee of Rs.60/- not paid in the v.nama.

47	D-CRLREV/15761/2026	SOUBHAGYA SWAIN	2026-06-29	Authentication Rs 2.20/- not paid 1 .Being aggrieved,Ground and Good ground not furnished. 2 Signature of Petitioner in V.nama does not tally with C. T .and affidavit 3. Paragraphs not correctly furnished declaration.
48	D-BLAPL/18490/2026	SITIKANT MISHRA	2026-06-29	1.TR case number not furnished in the Petition
49	D-ABLAPL/16660/2026	TARA PRASAD MOHAPATRA	2026-06-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Name and address of the petitioners be redacted from the cause title , sl. no. 7 from page 7 be redacted. .ii) Unredacted copy the affidavit and Vakalatnama be kept in sealed cover and redacted copy of the same be filed.For further S.R. after removal of defect.
50	D-WA/24323/2026	MANOJ KUMAR MOHANTY	2026-06-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. i) Status of the parties not furnished. ii) Legible copy of page no. 38 40-43 50 51 79-82 88 90-100 105 are to be filed. iii) C. copy of impugned order not in proper place and not mention in book mark.
51	D-WP(C)/27306/2026	NIRANJAN SINGH (1)	2026-06-29	Page 103 not legible
52	D-CONTC/22303/2026	BANSHIDHAR SATAPATHY	2026-06-29	i) Year of the date of order passed in wp(c) 36535/2025 mentioned in last line of para-2 not correct.ii) year of the copy of letter mentioned in last line of para-3 not correct.
53	D-ABLAPL/18758/2026	ABHILASH MISHRA	2026-06-29	Name of victim/informant be redacted from petition and annexure thereafter put up for SR.
54	D-WP(C)/26961/2026	BRAHMANANDA TRIPATHY	2026-06-29	1. Father name of the petitioner no.4 not furnished in cause title
55	D-CRLMC/18392/2026	PRATYUSHA NAIDU	2026-06-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after Redacting the Name of victim / Informant and Relatives from the petition and Annexures
56	D-WA/24363/2026	SITAKANTA HOTA	2026-06-29	Status of the Appellant-1 and respondents not furnished.
57	D-CRLA/14076/2026	AMULYA RATNA PANDA	2026-06-29	1 Name of Informant/Victim/ Relatives to be redacted Annex-1 kept the seal cover the same there after Put up SR.
58	D-WA/20314/2026	DR. PURUSOTTAM CHULI	2026-06-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Respondent no. 3 and 4 are not party in wp (c).ii) Status of R-3 and 4 not furnished. iii) Page

				mark not properly. iv) Double page mark v) Undertaking for translated copy of odia not filed. vi) Legible copy of Page no. 41 42 49 56 58 60 61 62-69 71 117-123 125 131 132 135 146 153 177 197 227-232 278 279 312-314 327-335 363 380 386 390 394 408 420 422 430 456 469 651 654 672 673 700 707 709 711-720 722 772 773. Put up for SR after removal of defects.
59	D-CRLA/15726/2026	SOUBHAGYA SWAIN	2026-06-29	Name of informant.victim /Relatives Address from petition and Annex-1 to be redacted and Put up SR
60	D-BLAPL/18497/2026	MANORANJAN PADHY	2026-06-29	page No.12 not legible.
61	D-WA/26891/2026	TARANANDA PATTANAYAK	2026-06-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 3 /- not paid
62	D-WP(C)/27050/2026	GYANA RANJAN SETHI	2026-06-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Copy of letter vide annex-11 not tally with index.Page 15 not neat.
63	D-BLAPL/18498/2026	MANORANJAN PADHY	2026-06-29	Page No 12 not legible.
64	D-CRLA/14183/2026	BIJAYA KUMAR RAGADA	2026-06-29	Put up SR redacting the name of informant/ address/victim from petition.
65	D-ABLAPL/18699/2026	JAGABANDHU SAHU	2026-06-29	i)G.R. case mentioned in cause title,para-1 and prayer of the petition instead of C.T. case.
66	D-ABLAPL/18690/2026	PRINCE PATNAIK	2026-06-29	1)Name of the Informants wife be redacted from page 13.ii) For further S.R.
67	D-ABLAPL/18905/2026	RAMESH MAHARANA	2026-06-29	Name of victim/informant be redacted from annexure thereafter put up for SR.
68	D-WA/24449/2026	SABITA RANJAN PATTNAIK,A.G.A	2026-06-29	Undertaking for translated copy of odia not filed.
69	D-ABLAPL/16895/2026	GOPINATH MISHRA	2026-06-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Name and address of the petitioner mentioned in cause title and husband name of the informant mentioned in para-2 of the petition , Name and Address of the petitioner and his relatives mentioned in sl. no. 7 and 12 of page 8 be redacted. .ii) Unredacted copy of Annexure-1 Affidavit and vakalatnama be kept in sealed cover and redacted copy of the same be filed.iii) Page no. 9 and 10 not legible.iv) For further S.R.
70	D-WA/26875/2026	TARANANDA PATTANAYAK	2026-06-29	further SR after filling of c copy
71	D-WA/25068/2026	TARANANDA PATTANAYAK	2026-06-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 3 /- not paid
72	D-RSA/28123/2026	SOUMYA MISHRA	2026-06-29	Defect regarding Nomenclature.
73	D-WP(C)/27936/2026	JAJATI KESHARI KHUNTIA	2026-06-29	Page 92 not neat
74	D-WP(C)/28002/2026	AMIT KUMAR NATH	2026-06-29	20-VERNACULAR CERTIFICATE NOT FURNISHED. Rs.50.00 not paid in V.Nama
75	D-WA/26908/2026	TARANANDA PATTANAYAK	2026-06-29	further SR after filling of c copy
76	D-WA/25077/2026	TARANANDA PATTANAYAK	2026-06-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 3 /- not paid
77	D-WA/25093/2026	TARANANDA PATTANAYAK	2026-06-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 3/ not paid
78	D-FAO/19123/2026	DILLIP KUMAR MOHAPATRA	2026-06-29	Or. 2 dated 23.6.2026 may kindly be seen.
79	D-BLAPL/18633/2026	JYOTIRMAYA SAHOO	2026-06-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
80	D-WA/25102/2026	TARANANDA PATTANAYAK	2026-06-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Authentication fee due on the (a) Copy of Trial Court Judgement Rs 3/ not paid
81	D-MACA/28158/2026	JAYADEBA BEHERA	2026-06-29	20-VERNACULAR CERTIFICATE NOT FURNISHED.
82	D-WA/25739/2026	NARESH CHANDRA JENA	2026-06-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
83	D-WP(C)/27584/2026	OM SWARUP	2026-06-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. . Age of the deponent in affidavit does not tally with cause title.2.As per Index, Annexure-2 not described in the petition.
84	D-WP(C)/27568/2026	RAMAKANTA PANDA	2026-06-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no. not correctly furnished in both declaration.
85	D-WP(C)/27444/2026	GAUTAM SIDDIQUE	2026-06-29	Page 38 not legible.

86	D-BLAPL/18652/2026	JNYANANANDA PANDA	2026-06-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Name of the petitioner mentioned in Application not tally with the signature put in V.nama.
87	D-CRLA/18607/2026	JAGABANDHU SAHU	2026-06-29	1. Honorable C.J not mentioned in petition.
88	D-WP(C)/27585/2026	SUBHANKAR ROUT	2026-06-29	1. No. of Letter under Annexures-5 and 9 does not tally with Index.
89	D-WP(C)/27887/2026	PRATIK DASH	2026-06-29	Page 78 and 79 not neat
90	D-WP(C)/27450/2026	MANORANJAN MISHRA	2026-06-29	14-NOT PROPERLY INDEXED.
91	D-CRLMP/9828/2026	SK. ZAFARULLA	2026-06-29	Name of the informant with address reflected in the C.T.
92	D-WP(C)/27593/2026	SUBHANKAR ROUT	2026-06-29	1. Page no.54 not properly rotate.
93	D-WP(C)/28139/2026	BANSHIDHAR SATAPATHY	2026-06-29	1. Address of the Opp.Party nos.2 and 3 not correctly furnished in the cause title.
94	D-CONTC/25431/2026	SHREEKANTA PRASAD SAHOO (1)	2026-06-29	1. Paragraph no. not correctly furnished in the petition
95	D-WP(C)/28435/2026	DURGESH NARAYAN RATH	2026-06-29	Page 15 not legible.
96	D-WA/24129/2026	RAMDAS ACHARY	2026-06-29	Put up for SR reg. calculation of limitation after disposal of I.A. no. 1848/2026.
97	D-WP(C)/28141/2026	BANSHIDHAR SATAPATHY	2026-06-29	1-COURT FEE IS DEFICIENT. 1. Deficit court fee of Rs.6/- not paid in the petition. 2.Date of order under Annexure-5 does not tally with para-7 of the petition.
98	D-BLAPL/18637/2026	SURYAKANTA DWIBEDI	2026-06-29	Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
99	D-BLAPL/18640/2026	SURYAKANTA DWIBEDI	2026-06-29	Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop
100	D-BLAPL/18659/2026	DHRUBA CHARAN ROUT	2026-06-29	.Subject Code incorrectly Mentioned
101	D-ABLAPL/18700/2026	SANJIT MISHRA	2026-06-29	1) Written F.I.R. not furnished .ii) For further S.R. after removal of defect.
102	D-CONTC/24600/2026	ADV.	2026-06-29	i) synopsis and date chart not mentioned in Index.ii) Date of order Passed in wpc(OAC)922/2016 mentioned in annexure-1 of Book mark not correct ii) Husband name of the deponent in sl. no. 1 and 2.of the affidavit and declaration of the affidavit is mismatch.
103	D-WP(C)/27443/2026	SAMEER KUMAR DAS	2026-06-29	Page 17 not neat
104	D-WP(C)/27299/2026	NIRANJAN SINGH (1)	2026-06-29	Page102 not legible.

105	D-WA/24134/2026	GYANA RANJAN MAHAPATRA	2026-06-29	Put up for SR after filing of c. copy of order under Anx-1.
106	D-WP(C)/26644/2026	SANTOSH KUMAR MAHANTY	2026-06-29	D.Fee of Rs.50/- not paid in the v.nama.
107	D-CONTC/25435/2026	SHREEKANTA PRASAD SAHOO (1)	2026-06-29	1. Paragraph no. not correctly furnished in the petition.2. No. of WP(C).and Date of order under Annexure-1 does not tally with para-2 of the petition.
108	D-ABLAPL/18455/2026	SUBHASIS MOHAPATRA	2026-06-29	Name and details of the Informant mentioned in Annexure-1 need not be disclose and kept in closed envelop.
109	D-BLAPL/18848/2026	JITENDRA SAMANTARAY	2026-06-29	Paragraph No. not correctly furnished.
110	D-ABLAPL/18537/2026	GOPAL PRASAD JENA	2026-06-29	Name of victim/informant be redacted from synopsis,Date chart,petition and All annexure,thereafter put up for SR.
111	D-WP(C)/26748/2026	NIRANJAN SINGH (1)	2026-06-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure not correctly mentioned in the petition copy.Paragraph not mentioned in the affidavit.Page 50 to 53 61 63 65 67 70 72 to 80 not neat.
112	D-WP(C)/27364/2026	SIDHARTHA DAS	2026-06-29	1.Petition not correctly addressed to Honorable Court 2. Rule-8 of O.H.C.P.I.L. Rule not complied with.
113	D-CRLREV/15757/2026	SOUBHAGYA SWAIN	2026-06-29	1.Authentication Rs 4. 40/- not paid 2. Being Aggrieved Ground and Good ground not furnished.
114	D-CONTC/25439/2026	SHREEKANTA PRASAD SAHOO (1)	2026-06-29	1. Paragraph no. not correctly furnished in the petition.2. As per Index, Annexure-3 not described in the petition.
115	D-WA/24290/2026	GOBINDA CHANDRA DAS	2026-06-29	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 2.i) Status of the parties not furnished. ii) Date of order wrongly mention in para no. h of grounds. iii) wp (c) no not furnished in being aggrieved. iv) wp (c) no. and date of order not furnished in prayer.
116	D-WP(C)/26759/2026	RAJ KISHOR SWAIN	2026-06-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Annexures not attested
117	D-WP(C)/27361/2026	BISIKESAN PRADHAN	2026-06-29	1.Page 49 and 60 not legible.2.Page 71 and 72 scanned twice.
118	D-CONTC/26277/2026	ADV.	2026-06-29	Page nos.8 to 18 not neat and legible.
119	D-CRLMC/18834/2026	PRAVASH CHANDRA JENA	2026-06-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1. Put up for SR after Redacting the name of victim/ informants and Family Members from the petition and Annexures. 2. Name of the victim / informants and Family Members need not disclosed in connection with Annexures, Affidavit, V.nama and kept in closed cover. 3. Redacted xerox copy of Annexures, Affidavit and V.nama to be filed.
120	D-WP(C)/28205/2026	DR. BINODA KUMAR MISHRA	2026-06-29	Page no.15 not neat.
121	D-CONTC/26269/2026	ADV.	2026-06-29	1. Paragraph no. not correctly furnished in declaration.
122	D-WP(C)/26408/2026	ASISH KUMAR RAY	2026-06-29	Page marking not correct in index.
123	D-WP(C)/28204/2026	DR. BINODA KUMAR MISHRA	2026-06-29	Annexure-4 not neat.
124	D-CONTC/26273/2026	ADV.	2026-06-29	Paragraph no. not correctly furnished in declaration.
125	D-WP(C)/27090/2026	GHASI RAM VERMA	2026-06-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure-3 not neat
126	D-WP(C)/28643/2026	PRANAB KUMAR GHOSE	2026-06-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page marking not proper. 2..Receipt Showing Serv.copy To cg not Filed.
127	D-BLAPL/18649/2026	SANTOSH CHANDRA ATABUDHI	2026-06-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and details of Informant-cum-victim/family member mentioned in Annexure-1 2 3 4 need not be disclose and kept in closed envelop.
128	D-CONTC/27780/2026	ADV.	2026-06-29	i) Name of the op. wrongly mention in synopsis. ii) Date of order wrongly mention in synopsis
129	D-WP(C)/27227/2026	BISWAJIT MOHAPATRA	2026-06-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
130	D-WP(C)/27269/2026	NIRANJAN MAHARANA	2026-06-29	Page 14 not neat
131	D-SAO/24442/2026	SOUMYA MISHRA	2026-06-29	The name of R-12 not mentioned in the C.T of the Appeal Memo.
132	D-WP(C)/27241/2026	NILAMADHAB BISOI	2026-06-29	D.Fee of Rs.12/- not paid in the v.nama.
133	D-CONTC/23779/2026	ADV.	2026-06-29	1. Date of order not furnished in CONTC No. in the prayer.2. Date of order under Annexure -3 does not tally with para-4 of the petition.

134	D-WP(C)/27765/2026	ASHWINI KUMAR DAS	2026-06-29	20-VERNACULAR CERTIFICATE NOT FURNISHED.
135	D-WP(C)/26693/2026	SURYAKANTA DASH	2026-06-29	Age of the Petitioner no 3 and 5 not mentioned in the cause title
136	D-BLAPL/18453/2026	ARIJEET MISHRA	2026-06-29	Name and details of victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
137	D-CONTC/24571/2026	ADV.	2026-06-29	1. Date of order under Annexure-1 does not tally with para-4 of the petition.
138	D-WP(C)/27771/2026	NIRMAL RANJAN ROUTRAY	2026-06-29	.Receipt Showing Serv.copy To cg not Filed.
139	D-STREV/27426/2026	PRANAYA KISHORE HARICHANDAN	2026-06-29	1.Court Fee Rs.100/ payable , paid 50/. dcf-50/
140	D-BLAPL/18476/2026	AMITAV TRIPATHY	2026-06-29	17-REFERENCE CERTIFICATE NOT FURNISHED. .Petition not correctly addressed to Honorable Court
141	D-ABLAPL/18750/2026	AJAYA KUMAR NAYAK	2026-06-29	Name of the informant reflected in the FIR be kept in cover.
142	D-BLAPL/18508/2026	ASHOK DAS	2026-06-29	Page No not correctly furnished.
143	D-CRLA/18956/2026	DEVASHIS PANDA	2026-06-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. code no. not correct in assessment slip. 2. As per index. annex.1(page nos.7 to 13) not filed.3. Annex.2 not marked in page no.30.
144	D-ABLAPL/18648/2026	SURYAKANTA DWIBEDI	2026-06-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and details of Informant/victim/family member mentioned in Annexure-1 2 3 need not be disclose and kept in closed envelop.
145	D-WA/26648/2026	DEBASISH TRIPATHY,A.G.A	2026-06-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. correction need at being aggrieved
146	D-ABLAPL/18756/2026	ABHILASH MISHRA	2026-06-29	Name of the informant with address reflected in the FIRs . annexs. 1 and 2 be kept in cover
147	D-WA/26651/2026	DEBASISH TRIPATHY,A.G.A	2026-06-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. correction need at being aggrieved
148	D-ABLAPL/18749/2026	ALOK KUMAR PANDA	2026-06-29	page nos. 8 10 and 11 partially legible.
149	D-WA/26647/2026	DEBASISH TRIPATHY,A.G.A	2026-06-29	correction need at being aggrieved

150	D-WP(C)/27287/2026	PRAVAKAR BEHERA, S.C (TRANSPORT)	2026-06- 29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. V>Nama not filed in the petition copy.
151	D- CONTC/22313/2026	BANSHIDHAR SATAPATHY	2026-06- 29	i) year of copy of letter dtd,. not correct in last line of para 3
152	D-WA/26649/2026	DEBASISH TRIPATHY,A.G.A	2026-06- 29	correction need at being aggrieved

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 29-06-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/240/2016	CMAPL/240/2016	M/S.SIDHARTHA S.MOHAPATRA	OTHERS. PUT UP FOR SR AFTER FILING OF C.COPY OF IMPUGNED ORDER